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**BENCH-I** 

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.496/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th October 2017, 10.30 A.M

Name of the Company		Pradip Banerjee & OrsVersus- Prabartak Trust & Ors.		
Under Section		241/242		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

## ORDER

Ld. Counsel for the petitioner made a request for adjournment. Prayer is allowed.

List the matter on 31/10/2017.

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(Jinan K.R.) Member (J) (Vijai Pratap Singh) Member (J)

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